


**HIGH COURT OF ANDHRA PRADESH AT AMARAVATI**

**NOTICE**

All the learned Advocates and Advocates Clerks are hereby informed that henceforth they need to apply online for obtaining "**Certified Documents (CDs)**" on payment of necessary fee prescribed therefor. All the 'Final Orders' and 'Interim Orders', which were passed after **01.12.2023** can be obtained by making online application. For this purpose the learned members need to login to the "**High Court Website under the URL <https://aphc.gov.in/show.html>**". The GUIDELINES AND USER MANUAL FOR USE OF ONLINE CERTIFIED DOCUMENT APPLICATION HAVE BEEN MENTIONED IN THE PORTAL ITSELF. In case any member of the Bar faces any difficulty in applying for Online CDs, they can as well consult Registrar (IT-cum-CPC) and Registrar (Judicial).

//BY ORDER//

Amaravati,  
Dt.08.02.2024,

  
REGISTRAR (JUDICIAL)  
8/2/24